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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 9/7/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**


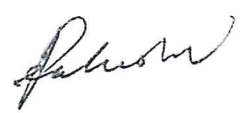
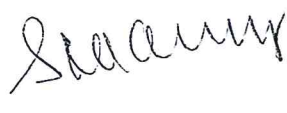
APPLICATION NUMBER :

PETITION NUMBER : TCP/102/2016

NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S) : M/s Balaji Rubber Industries Private Ltd
Limited

UNDER SECTION : 397, 398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	CIBI VISEENDU	COUNSEL FOR R	
②	PRAKASHI.	counsel for rep	
	S. S. MANJULAKUMARI, ADV FOR PRS & LO	FOR PETITIONERS	

ORDER

Counsels representing both the parties are present. Time is enlarged at request of both the sides. Put up on 19.07.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)